

MR. SPEAKER: He can put forward his point of view at the next meeting of the Business Advisory Committee.

The question is:

"That this House do agree with the Eighteenth Report of the Business Advisory Committee presented to the House on the 17th November, 1972."

The motion was adopted.

13.24 hrs.

CARRIAGE BY AIR BILL*

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): I beg to move for leave to introduce a Bill to give effect to the Convention for the unification of certain rules relating to international carriage by air signed at Warsaw on the 12th day of October, 1929 and to the said Convention as amended by the Hague Protocol on the 28th day of September, 1955 and to make provision for applying the rules contained in the said Convention in its original form and in the amended form (subject to exceptions, adaptations and modifications) to non-international carriage by air and for matters connected therewith.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to give effect to the Convention for the unification of certain rules relating to international carriage by air signed at Warsaw on the 12th day of October, 1929 and to the said Convention as amended by the Hague Protocol on the 28th day of September, 1955 and to make provision for applying the rules contained in the said Convention in its original form and in the amended form (subject to exceptions, adaptations and modifications) to non-international carriage by air and for matters connected therewith".

The motion was adopted.

DR. KARAN SINGH: I introduce the Bill.

13.25 hrs.

The Lok Sabha adjourned for Lunch till thirty minutes past Fourteen of the Clock

The Lok Sabha reassembled after Lunch at thirty-five minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair].

MOTION RE. NINETEENTH REPORT OF COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES FOR 1969-70—Contd.

MR. DEPUTY-SPEAKER: Mr. K. Marak.

SHRI K. MARAK (Tura): Mr. Deputy-Speaker, Sir, I shall start from where I left the other day.

Only a few years back, Mr. Tarlok Singh, the then member of the Planning Commission, who visited the Garo Hills and the other hill districts in Assam declared that the development works in the hill areas have not even scratched the surface.

No doubt there are admirable policies or schemes of the Government for the Scheduled Castes and Scheduled Tribes, but also there is a wide gap between the policy and the actual implementation as there is a big gap between the backward people and the rest of the people in the country. We will have to bring the backward to the forward with grim determination, sincere understanding, sympathy and sacrifice.

*Published in Gazette of India, Extraordinary, Part II, Section 2, dated 21-11-72